

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S.No.	Name & E.C.	From	To
1	Sh. Vikas Khari EC:28534981	Asst. Ahlmad in the Court of Sh. Dhirendra Rana, ASJ (FTC-02), South-East, Saket Courts, New Delhi	Asstt. Ahlmad in the court of Sh. Vijay Kumar Dahiya, ADJ-01 / PO-MACT (North-West), Rohini Courts, Delhi
2	Ms. Sugandha Malhotra EC:80880715	Asstt. Ahlmad in the court of Sh. Vijay Kumar Dahiya, ADJ-01 / PO-MACT (North-West), Rohini Courts, Delhi	Asst. Ahlmad in the Court of Sh. Dhirendra Rana, ASJ (FTC-02), South-East, Saket Courts, New Delhi
3	Sh. Ashish Massey EC: 12839	JA in Grievance Cell ( <i>for former Judicial Officers</i> ), HQs, THC, Delhi	Branch Incharge, Protocol Branch, Central, THC, Delhi ( <i>in addition to the work already assigned.</i> )
4	Ms. Sunita Rai EC:13702	JA/PS to the Ld. Principal District & Sessions Judge (HQs), THC, Delhi	JA in General Branch, Central, Tis Hazari Courts
5	Ms. Rajni Pokhriyal EC:53699166	Asstt. Ahlmad in the court of Sh. Ajay Gulati-II, ADJ-01 (Central), THC, Delhi.	Reader in the court of Sh. Sahil Gupta, MM (NI Act) (Digital Court-01), South-West, Dwarka Courts, Delhi.
6	Sh. Sunil Kumar EC:12180	Reader in the court of Sh. Sahil Gupta, MM (NI Act) (Digital Court-01), South-West, Dwarka Courts, Delhi.	Reader in the court of Sh. Dharmender Singh, ADJ-01 (West), THC, Delhi.
7	Sh. Shakti EC: 59238400	JJA in General Branch, Central, Tis Hazari Courts	Asstt. Ahlmad in the court of Sh. Ajay Gulati-II, ADJ-01 (Central), THC, Delhi.

- Note: 1. Order at Sl. No.4 shall be effective from 03.05.2023.  
2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*Girish Kathpalia*  
29.4.23  
(Girish Kathpalia)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 34451-501 P&T/Admn-II/HQs/Delhi/2023 Dated, Delhi the 29/04/2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges concerned, Delhi/New Delhi.
2. The Officers/Officer In-Charges concerned.
3. The Personal Office of the undersigned.
4. The DDO, Accounts Branches concerned.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi